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**OFFICE OF THE DISTRICT & SESSIONS JUDGE-CUM-SPECIAL
JUDGE (PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI**

ORDER

In supersession of all earlier orders, the following Officers are hereby designated as Officer-In-Charge of the Branch as mentioned against their names with immediate effect:

Sl. No.	Name of Branch	Officer-in-Charge
1	Leave Sanctioning Authority of the Officers of DHJS and DJS except himself.	Sh. Chandra Gupta, Presiding Officer, Industrial Tribunal-1.
2	Administration-I, II and III	Ms. Shail Jain, Presiding Officer, Industrial Tribunal-2.
3	General Branch	Sh. Ajay Kumar Kuhar, Spl. Judge (PC Act), CBI-04.
4	Pool Car	Sh. Raj Kumar Chauhan, Spl. Judge (PC Act), CBI-03.
5	Care Taking Branch	Ms. Illa Rawat, Spl. Judge (PC Act), CBI-20.

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.


(O. P. Saini)

District & Sessions Judge-cum-Special
Judge (PC Act) (CBI),
Rouse Avenue Court Complex, ND

No. 1229-12910/D&SJ/RACC/ND/2019

Dated: 06.05.2019

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. The P. S. to the undersigned.
5. The APRO, Rouse Avenue Court Complex, New Delhi.
6. Website Committee (Hindi & English), THC, with a request to upload the same on the website of the Courts.
7. The District System Administrator, Rouse Avenue Court Complex, New Delhi to upload the same on the website.
8. The Branch Incharge, Admn./Care Taker, Rouse Avenue Court Complex, New Delhi.


(O. P. Saini)

District & Sessions Judge cum Special